

NOTICE

IN THE HIGH COURT OF ORISSA: CUTTACK.

The National Lok Adalat is scheduled to be held in the High Court premises on Saturday the 28th day July, 2018 Under the aegis of National Legal Services Authority, New Delhi. In association with the Odisha State Legal Services Authority and the High Court Legal Services Committee. The following matters will be taken up for disposal in the aforesaid National Lok Adalat.

- (i) Criminal Compoundable Cases
- (ii) Criminal Revision U/s.138 N.I. Act
- (iii) Bank Matters (Relating to SARFAESI Act.)
- (iv) Electricity & Water Bill Matters
- (v) Matrimonial Matters
- (vi) Land Acquisition Matters
- (vii) MACA & F.A.O (Relating to Motor Accident Claim Appeals)
- (viii) Service Matters (relating to pay and allowances and retrial benefits) .
- (ix) Revenue Cases
- (x) Other Civil cases (Rent, easmentary rights etc.)

The learned counsel desirous of getting their matters settled before the aforesaid Lok Adalat, may submit mention memo before the Secretary, High Court Legal Services Committee, on all working days in his chamber between 10.00 A.M. to 5.00 P.m. latest by 15.07.2018. Concerned Judicial Sections of the Court are also requested to send the records to the office of Lok Adalat (H.C.L.S.Committee) as per Memo/list received at their end latest by 20.07. 2018.

Dated. 20.06.2018
Orissa High Court, Cuttack

Secretary
H.C.L.S.Committee

20/6/2018